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NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 10.07.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,  
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP 171/16, in TP 70/17	For admission	Sec 433( e) of CA 1956	Fedex Express Transportation & Supply Chain Services (India) Pvt	India Law	NAXR Logistics Pvt. Ltd.	Anusuya of Naxar Logistics

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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PETITIONER/s :

SL: 28 Suja SURENDRAN  
PETITIONER  
9992999215



RESPONDENT/s :

ORDER

Heard Ms.Suja Surendran, learned counsel for the Petitioner. Post the case on 12.07.2018.



Member(T)



Member(J)